## SHORT NOTICE QUESTION

MR. DEPUTY CHAIRMAN: Short Notice Question. Shri Tarun Vijay. ...(Interruptions)... Mr. Tarun Vijay, are you not putting the Short Notice Question? ...(Interruptions)... Are there any supplementaries? ...(Interruptions)... I don't think anybody is putting supplementaries on it. Now, Papers to be Laid on the Table. ...(Interruptions)...

## Use of space application centres

7. SHRI TARUN VIJAY: Will the PRIME MINISTER be pleased to state the progress made in respect of Space Application Centres situated in various States in the country and the use/application of research work undertaken by these centres in their respective States?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): In the country, 27 States have established their respective State Centres and they provide operational information and application services to the respective states for natural resources management and developmental planning.

These State Centres are established under National Natural Resources Management System (NNRMS) framework, established by the Government of India (GOI), under the aegis of Planning Commission.

While most of the State Centres are functioning under the administrative control of Department of Science and Technology, a few of them are functioning under Department of Planning/Information Technology/Agriculture/Education.

The line departments under the State Government are availing the services of State Centres for various developmental planning activities.

## PAPERS LAID ON THE TABLE

- L Reports and Accounts (2009-10) of Organising Committee of the Commonwealth Games, 2010, Delhi and related papers
- II. Report and Separate Audit Report of CAG (2010-11) of Organising Committee of the Commonwealth Games 2010 Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

[Shri Ajay Maken]

- I. (a) Annual Report of the Organising Committee of the Commonwealth Games 2010, Delhi, for the year 2009-10.
  - (b) Annual Accounts of the Organising Committee of the Commonwealth Games 2010, Delhi, for the year 2009-10, and the Audit Report thereon.
  - (c) Separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Organising Committee of the Commonwealth Games 2010, Delhi, for the year 2009-10 [Placed in Library. See No. L.T. 7257/15/12]

...(Interruptions)...

- II. (i) (a) Annual Report of the Organising Committee of the Commonwealth Games 2010, Delhi, for the year 2010-11.
  - (b) Separate Audit Report of the Comptroller and Auditor General of India on the Accounts of the Organising Committee of the Commonwealth Games 2010, Delhi, for the year 2010-11.
  - (ii) Statement by Government accepting the above Reports.
  - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. *See* No. L.T. 7258/15/12]

...(Interruptions)...

## Notification of Department of Atomic Energy

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, I lay on the Table, under sub-section (4) of Section 30 of the Atomic Energy Act, 1962, a copy (in English and Hindi) of the Department of Atomic Energy Notification No. G.S.R. 158, dated the 30th June, 2012, publishing the Atomic Energy (Radiation Processing of Food and Allied Products) Rules, 2012, along with delay statement. [Placed in Library. *See* No. L.T. 7274/15/12]

...(Interruptions)...

- L Notification of the Ministry of Finance
- II. Reports and Accounts (2011-12) of various Banks and Regional Rural Banks and related papers